

(32)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

DA 60/92.

Dt. of Order: 18-2-92.

A.V.V.Bhaskar

...Applicant

Vs.

1. The Union of India represented by
The Chairman, Telecom Commission,
New Delhi.
2. The Chief General Manager, Tele-
communications, Hyderabad.
3. The Senior Superintendent, Telegraph
Traffic, Kurnool.
4. The Assistant Superintendent of Telegraph
Traffic, Tirupathi.

...Respondents

-- -- --

Counsel for the Applicant : Sri K.S.R.Anjaneyulu

Counsel for the Respondents : Sri M.Jagan Mohan Reddy

-- -- --

CORAM:

THE HON'BLE SHRI T.CHANDRASEKHAR REDDY : MEMBER (J)

(Order of the Single Bench dictated by Hon'ble
Sri T.C.Reddy, Member (J)).

-- -- --

This is an application filed under section 19 of the
A.T.Act, 1985, by the applicant herein to call for the
records relating to paper III (Code Books for Engineering &
Traffic Divisions) for verification and retotalling the
marks in the answer book and on such verification to pass
appropriate orders.

2. Sri K.S.R.Anjaneyulu, learned counsel for the
applicant and Sri M.Jagan Mohan Reddy, learned counsel

T - c. n f

....2.

for the Respondents are present and heard.

3. As per our orders dated 28-1-1992 the respondents were directed to produce the answer book relating to Paper-III (P&T Manuals) (Code Books) before the Court. Accordingly the answer book of the applicant is produced today by the Respondents. The applicant who was present in the court verified the script of the answer book. The marks that were given to each of the answer were also verified. There is no mistake in the totalling of the marks. In view of this position there are no merits in this O.A. Hence the O.A. is summarily rejected under the provisions of section 19(3) of the A.T.Act, 1985. No order as to costs.

T. Chandrasekhar Reddy

(T.Chandrasekhar Reddy)
Member (J)

Dated: 18th February, 1992
Dictated in Open Court.

S. S. P. J.
Dy. Registrar (J)

To

1. The Chairman, Union of India, Telecom Commission, New Delhi.
2. The Chief General Manager, Telecommunications, Hyderabad.
3. The Senior Superintendent, Telegraph Traffic, Kurnool.
4. The Assistant Superintendent of Telegraph Traffic, Tirupathi
5. One copy to Mr.K.S.R.Anjaneyulu. Advocate, CAT.Hyd.
6. One copy to Mr.M.Jaganmohan Reddy, Addl. CGSC. CAT.Hyd.
7. One spare copy.

pvm

*2/2/92
PVR
Dyer
C.J.B.*

(2)

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. V.C.
THE HON'BLE MR. R. BALASUBRAMANIAN : M(A)
AND
THE HON'BLE MR. T. CHANDRASEKHAR REDDY :
M(JUDL)
AND
THE HON'BLE MR. C. J. ROY : MEMBER(JUDL)

DATED: 18-2-1992

ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.N. 60/90

T.A.No.

(W.P.No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions

RESCATCH

Dismissed

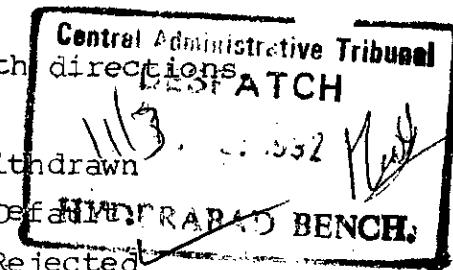
Dismissed as withdrawn

Dismissed for default

HYDERABAD BENCH

M.A. Ordered / Rejected

No order as to costs.



per.

2/4/92
3/3